

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 17TH FEBRUARY, 2009 AT 9.30 A.M.

I. QUESTIONS

Questions entered in the separate list to be asked and answers given.

II. BUDGET FOR THE YEAR 2009-2010.

RESUMPTION OF GENERAL DISCUSSION on the Budget Estimates for the year 2009-2010.

III. LEGISLATIVE BUSINESS

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| 1. The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill, 2009. | A MINISTER | to introduce the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill;

to move that the Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill be taken into consideration at once ;

Also to move that the Bill be passed. |
| 2. The Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Bill, 2009. | A MINISTER | to introduce the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Bill;

to move that the Haryana Legislative Assembly Speaker's and Deputy Speaker's Salaries and Allowances (Amendment) Bill be taken into consideration at once ;

Also to move that the Bill be passed. |
| 3. The Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill, 2009. | A MINISTER | to introduce the Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill;

to move that the Haryana Shri Mata Mansa Devi Shrine (Amendment) Bill be taken into consideration at once;

Also to move that the Bill be passed. |

**CHANDIGARH:
THE 16TH FEBRUARY, 2009.**

**SUMIT KUMAR,
SECRETARY.**